

Criminal Cases against MPs / MLAs

Sr. No.	Name of the District	MP / MLAs for the Month of June, 2026			
		Opening Balance	Institution	Disposal	Pendency
1	Anantnag	4	0	1	3
2	Baramulla	0	0	0	0
3	Bandipora	0	0	0	0
4	Budgam	0	0	0	0
5	Doda	8	0	0	8
6	Ganderbal	0	0	0	0
7	Jammu	9	0	0	9
8	Kathua	0	0	0	0
9	Kishtwar	0	0	0	0
10	Kulgam	0	0	0	0
11	Kupwara	0	0	0	0
12	Pulwama	1	0	0	1
13	Poonch	0	0	0	0
14	Ramban	0	0	0	0
15	Reasi	0	0	0	0
16	Rajouri	0	0	0	0
17	Samba	0	0	0	0
18	Shopian	0	0	0	0
19	Srinagar	3	0	0	3
20	Udhampur	0	0	0	0
	Total	25	0	1	24

MP / MLAs

Sr. No.	Name of the District	MP / MLAs for the Month of June, 2026			
		Opening Balance	Institution	Disposal	Pendency
1	Kargil	0	0	0	0
2	Leh	0	0	0	0
	Total	0	0	0	0

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3. Out of Total Pending Cases, how many cases are against sitting MP / MLA and how many of them are against former MP / MLA

Status as on 30.06.2026

District	Sr.	Name of the Court	Title of the Case	FIR Number / Police Station / Under Section (if any)	Name of the MP / MLA	Sitting / Former	Date of Institution	Present Status
Anantnag	1	Special Judge, Anti Corruption, Anantnag	State Vs. Ishfaq Ahmad Zargar	26/2011 PS VOK u/s 5(2) PC Act r/w 467, 468, 471 RPC	Abdul Rahim Rather (MLA)	Former	06.08.2020	Evidence Stage
Anantnag	2	Special Judge, Anti Corruption, Anantnag	State Vs. Abdul Rehman Hakeem and Ors	21/1993 PS VOK u/s 5(2) PC Act r/w 120-B RPC	Peer Manzoor Ahmad (MLA)	Former	31.07.1997	Evidence Stage
Anantnag	3	Special Judge, Anti Corruption, Anantnag	State Vs. Mohammad Shafi Gani and Others	16/1993 PS VOK u/s 5(2) PC Act r/w 407, 468, 120-B RPC	Feroz Ahmad Shah (MLA)	Former	04.08.1997	Evidence Stage
Doda / Bhaderwah	4	Munsiff JMIC, Thathri	UT of J&K Vs. Mehraj - ud - din Malik	95/2025 of PS Gandoh U/s 126(2), 132, 352, 351(2) BNS	Mehraj-ud-din Malik (MLA)	Sitting	02.07.2025	NBW
Doda / Bhaderwah	5	Munsiff JMIC, Thathri	UT of J&K Vs. Mehraj - ud - din Malik	92/2025 of PS Gandoh U/s 223 BNS	Mehraj-ud-din Malik (MLA)	Sitting	02.07.2025	NBW
Doda / Bhaderwah	6	Munsiff JMIC, Thathri	UT of J&K Vs. Mehraj - ud - din Malik	92/2025 of PS Gandoh U/s 223 BNS	Mehraj-ud-din Malik (MLA)	Sitting	02.07.2025	NBW

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Doda / Bhaderwah	7	Munsiff JMIC, Thathri	UT of J&K Vs. Jaffer Hussain & Others	90/2025 of PS Gandoh U/s 221, 329(3), 351(2), 305E, 191(2) BNS	Mehraj-ud-din Malik (MLA)	Sitting	12.12.2025	NBW
Doda / Bhaderwah	8	Munsiff JMIC Gandoh	UT of J&K Vs. Mehraj - ud - din Malik	103/2021 PS Gandoh U/s 353, 527, 504 IPC	Mehraj-ud-din Malik (MLA)	Sitting	18.11.2021	PW
Doda / Bhaderwah	9	Munsiff JMIC Gandoh	UT of J&K Vs. Mehraj - ud - din Malik	103/2023 PS Gandoh U/s 341, 504, 506 IPC	Mehraj-ud-din Malik (MLA)	Sitting	30.12.2023	PW
Doda / Bhaderwah	10	Munsiff JMIC Gandoh	UT of J&K Vs. Mehraj - ud - din Malik	46 of 2024 PS Gandoh U/s 188 IPC	Mehraj-ud-din Malik (MLA)	Sitting	18.04.2025	Statement of Accused
Doda / Bhaderwah	11	Munsiff JMIC Gandoh	UT of J&K Vs. Mehraj - ud - din Malik	47/2024 PS Gandoh U/s 188IPC	Mehraj-ud-din Malik (MLA)	Sitting	18.04.2025	Statement of Accused
Jammu	12	Special Judge Anti-Corruption (CBI) Jammu	CBI Vs. Kanta Andotra and Others	RC0042020-A0005/2020 PS CBI / ACB Jammu U/s 120-B RPC & 5(1)(d) r/w 5(2) P.C. Act	Kanta Andotra (MLA)	Former	28.10.2021	Stayed By Hon'ble High Court of J&K and Ladakh
Jammu	13	Special Judge Anti-Corruption (CBI) Jammu	Directorate of Enforcement Vs. R. B. Educational Trust and Others through Chairperson Kanta Andotra	5/2020 PS CBI / ACB Jammu U/s 44/45 of Prevention of Money Laundering Act	Kanta Andotra (MLA)	Former	12.09.2020	Stayed By Hon'ble High Court of J&K and Ladakh

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Jammu	14	Chief Judicial Magistrate, Jammu	VOJ Vs. Sat Pal Lakhta	225/2000 PS VOJ U/s 120, 120-B RPC	Prem Nath (MLA)	Former	28.08.2026	Final Arguments
Jammu	15	Chief Judicial Magistrate, Jammu	State Vs. Mohammad Akram	77/1993 PS Doda U/s 379, 420, 109 RPC	Abdul Majid Wani (MLA)	Former	23.08.2025	Argument on Charge
Jammu	16	Chief Judicial Magistrate, Jammu	State Vs. Shabir Ahmad Khan	9/2014 PS Srinagar U/s 354, 509 RPC	Shabir Ahmad Khan (MLA)	Former	17.05.2023	Stayed By Hon'ble High Court of J&K and Ladakh
Jammu	17	Special Excise Mobile Magistrate, Jammu	Ghulam Mohammad Saroori Vs. Mehraj Din Malik	Complaint U/s 499 IPC	Mehraj Din Malik (MLA)	Sitting	15.03.2025	Pending
Jammu	18	Special Excise Mobile Magistrate, Jammu	Ghulam Mohammad Saroori Vs. Sheikh Zaffarullah	Complaint U/s 356 BNS	Sheikh Zaffarullah (MLA)	Former	29.10.2024	Pending
Jammu	19	Munsiff, R. S. Pura	UT of J&K Vs. Krishan Lal and Others	69/2021 PS R. S. Pura U/s 295, 295 A, 201 IPC	Gagan Bhagat (MLA)	Former	26.05.2025	Arguments on Charge and Non-bailable Warrants
Jammu	20	Munsiff, R. S. Pura	UT of J&K Vs. Gagan Bhagat	157/2023 P/s R. S. Pura U/s 457, 380, 201 IPC	Gagan Bhagat (MLA)	Former	30.06.2025	Argument on Charge

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Pulwama	21	Chief Judicial Magistrate, Pulwama	State P/s Pulwama Vs. Abdul Rashid Sheikh (Er. Rashid)	13/2016 P/s Pulwama U/s 341, 506 RPC	Abdul Rashid Sheikh (Er. Rashid) (Former MLA / Sitting MP)	Sitting	30.10.2023	Production Warrant
Srinagar	22	Special Judge, Anti-Corruption, Srinagar	State Vs. Abdul Majid Akhtar and Others	18/2009, P/S VOK (now) ACB Srinagar u/s 467, 468, 471, 120B RPC r/w 5(2) P.C. Act	Aga Syed Rohullah (MP)	Sitting	12.04.2025	Argument on Charge
Srinagar	23	TADA/POTA/NIA Court, Srinagar	UT Vs. Waheer Ur Rehman Parra	31/2020, P/S CIK Srinagar, u/s 13, 17, 18, 38, 39, 40 ULAP	Whaeed Ur Rehman Parra (MLA)	Sitting	01.06.2021	Prosecution Evidence
Srinagar	24	Chief Judicial Magistrate, Srinagar	State Vs. Mohammad Saleem Khan and Ors	05/2015, P/S CBI - SPE-Sc-II, New Delhi	Dr. Farooq Abdullah (MLA / MP)	Former	08.02.2021	Prosecution Evidence, Proceedings Stayed against Accused no. 5, Dr. Faor Abdullah by Additional District & Sessions Judge, Srinagar

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